

ORISSA HIGH COURT

FILING REPORT AS ON :20/04/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0003260/2021	SOMNATH PATRA VS STATE OF ODISHA	A.K.SAHOO VS	SPL.TASK FORCE /10 /2021 S.D.J.M. CIVIL JUDGE (JD),DEOGARH(Debagarh *) CT/0000147/2021
2	BLAPL/0003261/2021	TAPI @ DEBENDRA DAS VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	MARSHAGHAI /295 /2020 SPECIAL JUDGE,KENDRAPARA(Kendrapara *) Spl/0000025/2021
3	BLAPL/0003262/2021	MANAS RANJAN PARICHHA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	SPL.TASK FORCE /15 /2020 SPECIAL JUDGE, PURI(Puri) Spl/0000045/2020
4	BLAPL/0003263/2021	GANESH BEHURA VS STATE OF ODISHA	SAUMYA RANJAN PRADHAN VS	ASTARANGA /82 /2019 J.M.F.C.,NIMAPARA(Puri) GR/0000489/2019
5	BLAPL/0003264/2021	BALARAM BHOI VS STATE OF ODISHA	SHAKTIDHAR MISHRA VS	BASELI SAHI PS /258 /2020 SPECIAL JUDGE, PURI(Puri) Spl/0000121/2020
6	BLAPL/0003265/2021	BHABANISANKAR PADHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 DISTRICT & SESSIONS JUDGE,CUTTACK(Cuttack) 2(A)CC/0000019/2021
7	BLAPL/0003266/2021	SURESH MEHER VS STATE OF ODISHA	JAGABANDHU SAHU VS	PAIKMAL /61 /2021 SPL JUDGE PADAMPUR(Bargarh *) Spl/0000024/2021
8	BLAPL/0003267/2021	MD. SAYED SADIK @ CHOTU VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	MACHHKUND /93 /2020 ADDL.SESSIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/0000059/2020
9	BLAPL/0003268/2021	PRAMOD LENKA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	NIHALPRASAD /141 /2020 JMFC, GONDIA(Dhenkanal) GR/0000419/2020
10	BLAPL/0003269/2021	BAPUNU @ BISWA @ BISWAJIT BASTIA VS STATE OF ODISHA	BALARAM NAYAK VS	LINGARAJ P.S. /189 /2020 () //
11	BLAPL/0003270/2021	SAMIR KUMAR PRADHAN VS STATE OF ODISHA	SIBA PRASAD MISHRA VS	TANGI /33 /2021 () //

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12	BLAPL/0003271/2021	NARAYAN NAIK VS STATE OF ODISHA	JAGANNATH KAMILA VS	SECTOR-7 /118 /2019 () //
13	BLAPL/0003272/2021	PREM CHAND GUPTA VS STATE OF ODISHA	DEVASHIS PANDA VS	AINTHAPALI /182 /2021 () //
14	BLAPL/0003273/2021	MANTU @ GOURHARI MOHANTY VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	BANSADA /198 /2020 () //
15	BLAPL/0003274/2021	RUBEN DIGAL VS STATE OF ODISHA	MAHES DAS VS	/ /0 () //
16	BLAPL/0003275/2021	BANGARA @ NARAYAN MOHANTY VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	BANSADA /198 /2020 () //
17	BLAPL/0003276/2021	HIMANSHU DUBEY VS STATE OF ODISHA	SIDHARTHA DAS VS	MADHUPATNA /32 /2021 () //
18	BLAPL/0003277/2021	SK. ROHAN @ SK.SARFARAJ @ SK. HEHAN VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	BALASORE TOWN /35 /2021 () //
19	BLAPL/0003278/2021	ASUTOSH GARNAIK @ LINTU VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	BANARAPAL /191 /2020 () //
20	BLAPL/0003279/2021	RAJA@HARISHANKAR BEHERA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KUCHINDA /263 /2020 () //
21	BLAPL/0003280/2021	PRITAM NAYAK VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	MANGALA BAG /90 /2021 () //
22	BLAPL/0003281/2021	BAPINA DIGAL VS STATE OF ODISHA	DEBASNAN DAS VS	PHULBANI TOWN /21 /2021 () //
23	BLAPL/0003282/2021	SANTOSH KUMAR GUPTA	PRANAYA KU DASH	/ /0

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		VS	VS	()
		UNION OF INDIA		//
24	BLAPL/0003283/2021	SAUMYAKANTA NAYAK	BIJAYALAXMI TRIPATHY	BAIDYANATHPUR /47 /2021
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0003284/2021	NANDAN DIGAL	AMULYA RATNA PANDA	KHAJURIPADA /41 /2021
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0003285/2021	PRAVAT KANHAR @ PRABHAT KANHAR	AMULYA RATNA PANDA	KHAJURIPADA /41 /2021
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0003286/2021	SIPUN @ GOUTAM DALAI @ SIPUN DOLEI	AMULYA RATNA PANDA	UDALA /243 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0003287/2021	DEBASIS HAZRA	EKTA AGRAWAL	MANGALA BAG /297 /2020
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0003288/2021	SUJIT @ HEMANTA KUMAR BATRIA	PITAMBAR BEHERA	BISSAMCUTTACK /5 /2021
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0003289/2021	SUBENDHU SEKHAR DEB	PRATYUSHA NAIDU	KESINGA /356 /2019
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0003290/2021	AKURA MALLICK	ASHOK SAHOO	PHIRINGIA /34 /2019
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0003291/2021	BISPA MALLIK	ASHOK SAHOO	PHIRINGIA /34 /2019
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0003292/2021	DAMODAR MALLIK	ASHOK SAHOO	PHIRINGIA /34 /2019
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0003293/2021	KAMESH SAHA	SATYA RANJAN MULIA	SAMBALPUR TOWN /381 /2020
		VS	VS	()

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35	BLAPL/0003294/2021	STATE OF ODISHA DUDA@SUSANTA KUMAR SAHOO VS	SATYA RANJAN MULIA VS	// MADHUPATNA /136 /2000 ()
36	BLAPL/0003295/2021	STATE OF ODISHA KRUSHNA CHANDRA PADHI VS	KALPATARU MISHRA VS	// DHARMASALA /114 /2021 ()
37	BLAPL/0003296/2021	STATE OF ODISHA ARABIND SINGH VS	SMRUTI RANJAN MOHAPATRA VS	// BARBIL /50 /2021 ()
38	BLAPL/0003297/2021	STATE OF ODISHA PURNACHANDRA PAHI VS	SMRUTI RANJAN MOHAPATRA VS	// LAXMISAGAR P.S. /32 /2021 ()
39	BLAPL/0003298/2021	STATE OF ODISHA BISA @ BISWAJEET NAYAK VS	ANIRUDHA DAS VS	// MOTANGA /256 /2020 ()
40	BLAPL/0003299/2021	STATE OF ODISHA JAGA @ JAGAN @ JAGANNATH SENAPATI VS	SMRUTI RANJAN ROUT VS	// ANGUL SADAR PS /139 /2021 ()
41	BLAPL/0003300/2021	STATE OF ODISHA KALIA BHOI @ KALIA VS	R.N.MOHANTY VS	// BALIANTA P.S. /225 /2020 ()
42	BLAPL/0003301/2021	STATE OF ODISHA BABU@BHABANI SANKAR BHANJA VS	SMRUTI RANJAN ROUT VS	// ANGUL SADAR PS /179 /2021 ()
43	BLAPL/0003302/2021	STATE OF ODISHA OM PRAKASH KUMBHAR VS	ASHIS KUMAR MISHRA VS	// TITILAGARH /109 /2021 ()
44	BLAPL/0003303/2021	STATE OF ODISHA KANHU @ KANHA NAYAK VS	ANUP UDAYA SENAPATI VS	// JATNI P.S. /379 /2020 ()
45	CMAPL/0000105/2021	STATE OF ODISHA SUMAN GANTAIT VS MANJUSHREE GANTAIT	ADV VS	// // () //

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46	CMP/0000259/2021	SUDHANSHU SEKHAR MOHAPATRA VS CHANCHALAMANI SAHU	BINAYA KUMAR MOHANTY VS	// 0 //
47	CMP/0000260/2021	DIBAKAR BEHERA VS BABAJI CHARAN SAHOO	BISWAMBAR MOHANTY VS	// 0 //
48	CMP/0000261/2021	SANJIB KUMAR ROUSTRAY VS SATYAJIT NAIK	PRABIR KUMAR RAY VS	// 0 //
49	CMP/0000262/2021	AMIT KUMAR MISHRA VS SUBHRA DASH	R.N.MOHANTY VS	// 0 //
50	CONTC/0002698/2021	KALYANI PATTANAIK VS SRIDHAR MAHAPATRA	ADV VS	// 0 //
51	CONTC/0002699/2021	DAMBARUDHAR JANI VS RAJENDRA KUMAR PATTNAIK	AKASHAYA KUMAR SAHOO VS	// 0 //
52	CONTC/0002700/2021	RAMACHANDRA BHOI VS RAJENDRA KUMAR PATTNAIK, DIRECTOR (R AND R)	AKSHAYA KUMAR SAHOO VS	// 0 //
53	CONTC/0002701/2021	TIKNE @ TIKCHAND PATEL VS RAJENDRA KUMAR PATTNAIK	AKASHAYA KUMAR SAHOO VS	// 0 //
54	CONTC/0002702/2021	LACHHAMAN MAJHI VS RAJENDRA KUMAR PATTNAIK, DIRECTOR (R AND R)	AKSHAYA KUMAR SAHOO VS	// 0 //
55	CONTC/0002703/2021	JHANKAR MAJHI VS RAJENDRA KUMAR PATTNAIK, DIRECTOR (R AND R)	AKSHAYA KUMAR SAHOO VS	// 0 //
56	CONTC/0002704/2021	UDHABA MAJHI VS RAJENDRA KUMAR PATTNAIK	AKASHAYA KUMAR SAHOO VS	// 0 //
57	CONTC/0002705/2021	CHAIBA LAXMIKANT CHHATRIA	AKSHAYA KUMAR SAHOO	//

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		VS	VS	0
		KAPILDEV SAHOO, SPECIAL LAO		//
58	CONTC/0002706/2021	SIV PRASAD SAHU	ADV	//
		VS	VS	0
		NIKUNJA BIHARI DHAL, CHAIRMAN GRIDCO		//
59	CONTC/0002707/2021	NITYANANDA NAYAK	ADV	//
		VS	VS	0
		SURESH CHANDRA MAHAPATRA, IAS		//
60	CONTC/0002708/2021	DASHARATHI BEHERA	ADV	//
		VS	VS	0
		DR. PRATAP KESHARI BEHURIA, CDMO		//
61	CONTC/0002709/2021	M/S.BHAGBAN MAHAPATRA CONSTRUCTION AND ENGINEERS PVT.LTD.		//
		VS	VS	0
		RAJESH CHANDRA MOHANTY		//
62	CONTC/0002710/2021	ANANDA CHANDRA BEHERA	ADV	//
		VS	VS	0
		RAMASIS HAZARA, OAS		//
63	CONTC/0002711/2021	KANUNGO PRAKASH CHANDRA MOHANTY	ADV	//
		VS	VS	0
		RAMASIS HAZARA, OAS		//
64	CONTC/0002712/2021	JATADHARI BARIK	ADV.	//
		VS	VS	0
		RAMASIS HAZARA,OAS		//
65	CONTC/0002713/2021	PRASANTA KUMAR JENA	ADV	//
		VS	VS	0
		RAMASIS HAZARA, OAS		//
66	CONTC/0002714/2021	GAUTAM KUMAR GHOSH	ADV.	//
		VS	VS	0
		RAMASIS HAZARA,OAS		//
67	CONTC/0002715/2021	ASHOK KUMAR RATH	ADV	//
		VS	VS	0
		DEORANJAN KUMAR SINGH		//
68	CONTC/0002716/2021	GUNANIDHI SAHOO	ADV.	//
		VS	VS	0

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69	CONTC/0002717/2021	SAMARTH VERMA ABHAY KUMAR DAS VS	PRASANTA KUMAR MOHANTY VS	// // 0
70	CONTC/0002718/2021	SATYABRATA SAHU,IAS HEMANTA KUMAR PANIGRAHI VS	HEMANTA KUMAR ROUT VS	// // 0
71	CONTC/0002719/2021	STATE OF ODISHA BENUDHAR PRADHAN VS	HEMANTA KUMAR ROUT VS	// // 0
72	CONTC/0002720/2021	STATE OF ODISHA PRAKASH CHANDRA JENA VS	HEMANTA KUMAR ROUT VS	// // 0
73	CONTC/0002721/2021	STATE OF ODISHA NRUSINGHA CHARAN SAMANTRAY VS	HEMANTA KUMAR ROUT VS	// // 0
74	CONTC/0002722/2021	COMMISSIONER-CUM-SECRETARY DR. RAJENDRA KUMAR DASH VS	ADV VS	// // 0
75	CONTC/0002723/2021	PRADIPTA KUMAR MOHAPATRA, IAS NANDAKISHORE BEHERA VS	ADV. VS	// // 0
76	CONTC/0002724/2021	ANU GARG,IAS GAYADHAR PARIDA VS	ADV. VS	// // 0
77	CONTC/0002725/2021	ANU GARG,IAS HAREKRUSHNA HATI VS	ADV. VS	// // 0
78	CONTC/0002726/2021	ANU GARG,IAS KARTIK CHANDRA BEHERA VS	ADV. VS	// // 0
79	CONTC/0002727/2021	ANU GARG,IAS SMRUTIMAYEE SAHOO VS	ADV VS	// // 0
		PREMCHAND CHAUDHURY, IAS		//

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80	CONTC/0002728/2021	MAKAR KETAN SAHOO VS SANAT KUMAR MOHANTY, COLLECTOR CUM CEO, SSA	ADV VS	// 0
81	CONTC/0002729/2021	PATHANI MUDULI VS SATYABRATA SAHU, IAS	B.K.SAHOO VS	// 0
82	CONTC/0002730/2021	MANJU MOHAPATRA VS SASWAT MISHRA, IAS	ADV. VS	// 0
83	CONTC/0002731/2021	RABINDRA KUMAR BEHERA VS SATYABRATA SAHU, IAS	ADV VS	// 0
84	CONTC/0002732/2021	SHANKAR SWAIN VS ASST.LABOUR COMMISSIONER, GANJAM	ADV VS	// 0
85	CONTC/0002733/2021	LAXMIPRIYA MOHANTY VS G. MATHIVATNAM	ADV VS	// 0
86	CONTC/0002734/2021	KARUNAKAR PANIGHRAHI VS BIRANCHI NARAYAN MOHANTY	ADV. VS	// 0
87	CONTC/0002735/2021	DURGA PRASAD LENKA VS SASWAT MISHRA	ADV. VS	// 0
88	CONTC/0002736/2021	REGISTRAR (JUDICIAL), ORISSA HIGH COURT VS BIRA BIKRAM YADAV	ADV. VS	// 0
89	CRLA/0000210/2021	SUJIT SARDAR VS STATE OF ODISHA	R.N.BISWAL VS	M.V.79 /18 /2018 0
90	CRLA/0000211/2021	NARAHARI PANDA @ GUNNU VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	BHADRAK RURAL /439 /2019 0
91	CRLA/0000212/2021	RAMAKRUSHNA PANDA	MANAS CHAND	// K.NUAGAON /53 /2021

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		VS	VS	()
		STATE OF ODISHA		//
92	CRLLP/0000016/2021	STATE OF ODISHA	DILIP KUMAR MISRA (A.G.A.)	NILGIRI /72 /2018
		VS	VS	()
		NITYA CHANDAN JENA		//
93	CRLMA/0000105/2021	AKHANA @ AKHAYA KUMAR SAHOO	SAMARENDRA SETHI	CHAULIAGANJA /62 /2020
		VS	VS	()
		STATE OF ORISSA		//
94	CRLMC/0000881/2021	BIJAYA KUMAR BARIK	PRASANNA KUMAR MISHRA	PARJANG /9 /2004
		VS	VS	()
		STATE OF ORISSA		//
95	CRLMC/0000882/2021	KHALI PRADHAN	GOPAL KRISHNA NAYAK	TARASINGI /15 /2009
		VS	VS	()
		STATE OF ODISHA		//
96	CRLMC/0000883/2021	ABINASH KHEMKA	RAKESH KUMAR MALLICK	PURIGHAT /166 /2020
		VS	VS	()
		STATE OF ORISSA		//
97	CRLMC/0000884/2021	RAGHUNATH GURANDI	BHABANI SHANKAR DASPARIDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
98	CRLMC/0000885/2021	SATYABRATA HOTA	ANUP KUMAR PATNAIK	SAMBALPUR VIGILANCE /8 /2021
		VS	VS	()
		STATE OF ODISHA		//
99	CRLMC/0000886/2021	JEEBAN @ JIBANJYOTI BHARIMAL	LINGARAJ SARANGI	AIR FIELD P.S. /45 /2019
		VS	VS	()
		STATE OF ODISHA		//
100	CRLMC/0000887/2021	SAROJ KUMAR SAHOO	MANORANJAN PADHY	/ /0
		VS	VS	()
		STATE OF ORISSA		//
101	CRLMC/0000888/2021	MANJUSHA DAS	MANAS CHAND	/ /0
		VS	VS	()
		STATE OF ODISHA		//
102	CRLMC/0000889/2021	MIR MUZIB BAKSH	MILAN KANUNGO	/ /0
		VS	VS	()

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103	CRLMC/0000890/2021	THE KENDRAPARA CREDIT COOPERATIVE SOCIETY PURUSOTTAM PATI VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// BHADRAK TOWN /384 /2019 ()
104	CRLMC/0000891/2021	RAMESH MAHANAND VS STATE OF ODISHA	J.N.PANDA VS	// KESINGA /39 /2021 ()
105	CRLMC/0000892/2021	SAMIR KUMAR MOHAPATRO VS SAGARIKA MOHAPATRO	ASHOK KUMAR DASH VS	// / /0 ()
106	CRLMC/0000893/2021	RABINDRA @ RABINDRA KUMAR SETHI VS STATE OF ODISHA	JAYADEBA BEHERA VS	// / /0 ()
107	CRLMC/0000894/2021	PRADEEP KUMAR MALLIK @ PRADEEP MALLIK VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// / /0 ()
108	CRLMC/0000895/2021	PRADEEP PANDA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// / /0 ()
109	CRLMC/0000896/2021	HALADHAR MALLICK VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// / /0 ()
110	CRLMC/0000897/2021	MANGULI CHARAN BEHERA VS STATE OF ODISHA	KSHIRODA KUMAR ROUT VS	// / /0 ()
111	CRLMC/0000898/2021	SATYABRATA PARIDA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// / /0 ()
112	CRLMC/0000899/2021	KSHIROD BEHURIA @KSHIROD KUMAR BEHURIA VS STATE OF ODISHA	KSHIRODA KUMAR ROUT VS	// / /0 ()
113	CRLMC/0000900/2021	RANJAN KUMAR MALIK VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// / /0 ()

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114	CRLMC/0000901/2021	DURYODHAN MOHANTY VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	/ /0 0 //
115	CRLMC/0000902/2021	BIDHAN CHANDRA DAS VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	/ /0 0 //
116	CRLMP/0000723/2021	RATANI KISAN VS STATE OF ODISHA	AKSHYA KUMAR SAHOO VS	/ /0 0 //
117	CRLMP/0000724/2021	NINIA BEHERA VS STATE OF ODISHA	PRASANNA KUMAR DASH VS	/ /0 0 //
118	CRLMP/0000725/2021	SRI NRUSINGH PRASAD SUNDARAY VS STATE OF ODISHA	SANJAY KUMAR SAMANTARAY VS	/ /0 0 //
119	CRLMP/0000726/2021	GEETANJALI PAL VS STATE OF ODISHA	A.K .MOHANTY VS	/ /0 0 //
120	CRLMP/0000727/2021	KAILAS SAHOO VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	/ /0 0 //
121	CRLMP/0000728/2021	RITANJALI SAHOO VS STATE OF ODISHA	PRASANNA KUMAR PARHI VS	/ /0 0 //
122	CRLMP/0000729/2021	KANAKA PATRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 0 //
123	CRLMP/0000730/2021	ALOK BEHERA VS STATE OF ODISHA	SHIVSANKAR MOHANTY VS	/ /0 0 //
124	CRLMP/0000731/2021	RANJAN KUMAR SAHU VS SUPERINTENDENT OF POLICE	ASHOK KUMAR JENA VS	/ /0 0 //
125	CRLMP/0000732/2021	LAXMIPRIYA BEHERA	K.K.SWAIN	/ /0

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		VS	VS	()
		STATE OF ODISHA		//
126	CRLMP/0000733/2021	MANJU MANTRI	B.M.SARANGI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
127	CRLMP/0000734/2021	SUNARAM SINGH	BRAJA MOHAN SARANGI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
128	CRLMP/0000735/2021	ANISH KUMAR YADAV	SATYABRATA MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
129	CRLREV/0000174/2021	CHIRANJIB BODRA	AKSHAYA KUMAR SAHOO	BARKOTE /33 /2021
		VS	VS	()
		STATE OF ODISHA		//
130	CRLREV/0000175/2021	BISWAJIT PATRA	BHABANI SHANKAR DASPARIDA	BHADRAK RURAL /128 /2021
		VS	VS	()
		STATE OF ODISHA		//
131	CRLREV/0000176/2021	KALIA NAYAK	DIPTI RANJAN BHOKTA	JEYPORE SADAR /217 /2019
		VS	VS	()
		STATE OF ODISHA		//
132	CRLREV/0000177/2021	AMIT KUMAR	DIPTI RANJAN BHOKTA	JEYPORE TOWN /167 /2020
		VS	VS	()
		STATE OF ODISHA		//
133	FAO/0000093/2021	STATE OF ODISHA	A.G.A.	/ /
		VS	VS	()
		GOBINDA BIDYADHAR SAHOO		//
134	MACA/0000165/2021	DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO. LTD.	PRANJAY KUMAR MAHANTY	/ /
		VS	VS	()
		MINAKHI SAHOO		//
135	MACA/0000166/2021	MANAGER LEGAL CELL, M/S. CHOLA M.S GENERAL INSURANCE COMPANY LTD.	DEBAM SUKHAN	/ /
		VS	VS	()
		HIRAMATI DEVI		//
136	MACA/0000167/2021	BISWANATH BUDA	PABITRA KUMAR NAYAK	/ /
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
137	MACA/0000168/2021	KULBIR CHOUDHURY ORIENTAL INSURANCE CO. LTD. VS BIKRAM PRASAD	PRASANTA KUMAR MAHALI VS	// // 0 //
138	MATA/0000026/2021	JAYANTI BAL VS DEBASIS PATTNAIK	DURGA PRASAD PRADHAN VS	// 0 //
139	RSA/0000042/2021	JYOSHNAMAYEE PANI VS STATE OF ODISHA	PRASANNA KUMAR RATH VS	// 0 //
140	RSA/0000043/2021	SAMEER KUMAR @ SAMEER RANJAN NANDIDEBARAJ MOHANTY VS MANDAKINI SINGH	VS	// 0 //
141	TRP(C)/0000156/2021	SUPRABHA PRIYADARSINI VS HAREKRISHNA SAHOO	BHABANI SHANKAR MISHRA VS	// 0 //
142	WA/0000366/2021	STATE OF ODISHA VS BANAMALI SWAIN	SENIOR STANDING COUNSEL (S AND ME) VS	// 0 //
143	WA/0000367/2021	STATE OF ODISHA VS YAGYANSIS RAY	ADDL. GOVT. ADVOCATE VS	// 0 //
144	WA/0000368/2021	PRASANTA TRIPATHY VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
145	WA/0000369/2021	STATE OF ODISHA VS JADUNATH NAYAK	ADDL.GOVT.ADV. VS	// 0 //
146	WA/0000370/2021	STATE OF ODISHA VS ANANDA MAHARANA	ADDL. GOVT. ADVOCATE VS	// 0 //
147	WA/0000371/2021	STATE OF ODISHA VS JASMINE PATTNAIK	A.G.A. VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	WP(C)/0014827/2021	JAPA KRUSHNA NAYAK VS COMMN. OF C AND S, ODISHA	BHASKAR SAMANTARAY VS	// 0 //
149	WP(C)/0014828/2021	JAPA KRUSHNA NAYAK VS COMMN. OF C AND S, ODISHA	BHASKAR SAMANTARAY VS	// 0 //
150	WP(C)/0014829/2021	KALYANI MOHAPATRA VS BARIPADA MUNICIPALITY	ANJAN KUMAR BISWAL VS	// 0 //
151	WP(C)/0014830/2021	TRILOCHAN PANDA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
152	WP(C)/0014831/2021	ADIKANDA SAHOO VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //
153	WP(C)/0014832/2021	BISHESWAR BEHERA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
154	WP(C)/0014833/2021	TAPAN KUMAR MANDAL VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
155	WP(C)/0014834/2021	PREMALATA KUNDA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
156	WP(C)/0014835/2021	MOTILAL SAHU VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
157	WP(C)/0014836/2021	MADAN MAHAPATRA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
158	WP(C)/0014837/2021	SURENDRA NATH PRADHAN VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
159	WP(C)/0014838/2021	SIRISH KUMAR MAHAPATRA	SATYAJIT SAMAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0014839/2021	B.SARA PATRA	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0014840/2021	KALI CHARAN DASH	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0014841/2021	KALPANA ACHARYA	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0014842/2021	PRAMOD KUMAR NAYAK	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0014843/2021	GHANASHYAM MEHER	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0014844/2021	SURENDRA PANDA	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0014845/2021	PRADIP KUMAR PATNAIK	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0014846/2021	JAMINIKANTA SHAW	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0014847/2021	BABULA PRADHAN	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0014848/2021	BIJAYA CHANDRA SWAIN	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0014849/2021	ROHITA KUMAR SWAIN	SATYAJIT SAMAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0014850/2021	STATE OF ODISHA PRAVAKAR PRADHAN @ RABINDRA PRADHAN	KASHIROD KUMAR ROUT VS	// // 0
172	WP(C)/0014851/2021	STATE OF ODISHA SAKTI SELF HELP GROUP	GYANA RANJAN SETHI VS	// // 0
173	WP(C)/0014852/2021	STATE OF ODISHA AJAYA KUMAR CHOUDHURY	SATYAJIT SAMAL VS	// // 0
174	WP(C)/0014853/2021	STATE OF ODISHA KALPANA SWAIN	SATYAJIT SAMAL VS	// // 0
175	WP(C)/0014854/2021	STATE OF ODISHA SARASWATI ROUT	GYANA RANJAN SETHI VS	// // 0
176	WP(C)/0014855/2021	STATE OF ODISHA SK.ABDUL OBRAD @ OHID	DURGA PRASAD JENA VS	// // 0
177	WP(C)/0014856/2021	STATE OF ORISSA GANGA MADAKAMI	BIKRAM CHANDRA GHADEI VS	// // 0
178	WP(C)/0014857/2021	STATE OF ODISHA BISWANATH TRIPATHY	SUBHADUTTA ROUSTRAY VS	// // 0
179	WP(C)/0014858/2021	STATE OF ODISHA JAGABANDHU MALIK	SUVENDU KUMAR BISWAL VS	// // 0
180	WP(C)/0014859/2021	THE COMMNR., C AND S, BOARD OF REVENUE SRIKANTA BALLAVA SAMANTA	SASWAT DAS VS	// // 0
181	WP(C)/0014860/2021	STATE OF ODISHA ASHOK DASH	DEBASIS TRIPATHY VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0014861/2021	SUSHIL PRADHAN VS REGISTRAR OF STATE ADMINISTRATIVE TRIBUNAL, CTC	SUBHADUTTA ROUTRAY VS	// 0 //
183	WP(C)/0014862/2021	HEMANTA KUMAR DIHUDI VS STATE OF ODISHA	SASWAT DAS VS	// 0 //
184	WP(C)/0014863/2021	DINABANDHU PANDA VS THE CHAIRMAN, ODISHA STATE AGRICULTURE MARKETING BOARD	S.C.SAMANTRAY VS	// 0 //
185	WP(C)/0014864/2021	BIDYADHAR BEHERA VS STATE OF ODISHA	SASWAT DAS VS	// 0 //
186	WP(C)/0014865/2021	ABHIMANYU SAHOO VS STATE OF ODISHA	SUSIL KUMAR MOHAPATRA VS	// 0 //
187	WP(C)/0014866/2021	MANORANJAN MAJHI VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //
188	WP(C)/0014867/2021	PURNA CHANDRA SAHU VS STATE OF ODISHA	ROHIT RANJAN RAY VS	// 0 //
189	WP(C)/0014868/2021	JYOTSNAMAYEE PALAI VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
190	WP(C)/0014869/2021	SAROJINI NAHAK VS THE GOVT. ODISHA	ASHOK DAS VS	// 0 //
191	WP(C)/0014870/2021	TAPAN KUMAR SAHA VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
192	WP(C)/0014871/2021	SULOCHANA RAO ALIAS MISHRA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
193	WP(C)/0014872/2021	MANAMOHAN RATH	GOURI KUMAR RATH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0014873/2021	SHRIKANTA PANDA	SURYA NARAYAN PATNAIK	//
		VS	VS	0
		DIRECTOR, TECHNICAL EDUCATION AND TRAINING, ODISHA		//
195	WP(C)/0014874/2021	SHISHIRA KUMAR SWAIN	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
196	WP(C)/0014875/2021	CHINMAYA MALLICK	PRASHANTA KUMAR NAYAK	//
		VS	VS	0
		UNION OF INDIA		//
197	WP(C)/0014876/2021	PRATIMA JENA	S.S.JENA	//
		VS	VS	0
		SECY.REVENUE AND DISASTER DEPT.		//
198	WP(C)/0014877/2021	DEBAKI PRADHAN	AJIT KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0014878/2021	HEMALATA BEHERA	MANOJ KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0014879/2021	NANDINI SADANGI	PRASHANTA KUMAR NAYAK	//
		VS	VS	0
		UNION OF INDIA		//
201	WP(C)/0014880/2021	IPPSA PRIYADARSHINY	SUSANTA KUMAR MISHRA	//
		VS	VS	0
		MINA DEEP		//
202	WP(C)/0014881/2021	MAHENDRA ORAM	ACHYUTANANDA PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0014882/2021	BIJAYA KUMAR DAS	DEBASISH SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0014883/2021	MAHENDRA ORAM	ACHYUTANANDA PATTNAIK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0014884/2021	STATE OF ODISHA KRUSHNA PRASAD DASH VS	SITI KANT MISHRA VS	// // 0
206	WP(C)/0014885/2021	STATE OF ODISHA JIBAN SAHOO VS	SUBRATA PANDA VS	// // 0
207	WP(C)/0014886/2021	THE R.T.O., KEONJHAR TAPAS KUMAR NAYAK VS	SUBRATA PANDA VS	// // 0
208	WP(C)/0014887/2021	THE R.T.O., KEONJHAR M/S SHREE UDYOG VS	V.NARASINGH VS	// // 0
209	WP(C)/0014888/2021	COMMISSIONER OF STATE TAX ODISHA, CTC RAMESH CHANDRA JENA VS	ADITYA MISHRA VS	// // 0
210	WP(C)/0014889/2021	STATE OF ODISHA SUBASH CHANDRA MISHRA VS	GYANA RANJAN SETHI VS	// // 0
211	WP(C)/0014890/2021	STATE OF ODISHA BANAMALI SETHI VS	JAGANATH PATNAIK VS	// // 0
212	WP(C)/0014891/2021	STATE OF ODISHA PARAMANANDA PALEI VS	ADITYA MISHRA VS	// // 0
213	WP(C)/0014892/2021	STATE OF ODISHA DILLIP KUMAR DAS VS	GYANA RANJAN SETHI VS	// // 0
214	WP(C)/0014893/2021	STATE OF ODISHA ABHISHEK DASH VS	SIDHARTH PRASAD DAS VS	// // 0
215	WP(C)/0014894/2021	TPCODL GANESWAR TANTY VS	SUSANTA KUMAR BARAL VS	// // 0
		SECY.BSE, CTC		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0014895/2021	M/S AVR INFRATECH PVT. LTD. VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
217	WP(C)/0014896/2021	M/S. MAS ENTERPRISERS VS COASTAL AQUACULTURE AUTHORITY	V.NARASINGH VS	// 0 //
218	WP(C)/0014897/2021	DEEPAK KUMAR DAS VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
219	WP(C)/0014898/2021	HEMALATA SINGH VS THE TAHASILDAR, GURUNDIA	AJIT PARIJA VS	// 0 //
220	WP(C)/0014899/2021	BASANTI BEHERA VS ODISHA FOREST DEVELOPMENT CORP. LTD.	PRASHANTA KUMAR NAYAK VS	// 0 //
221	WP(C)/0014900/2021	HEMALATA SINGH VS THE TAHASILDAR, GURUNDIA	AJIT PARIJA VS	// 0 //
222	WP(C)/0014901/2021	SHRI RADHA RAMAN ALLOYS PVT. LTD. VS UNION OF INDIA	BISWAJIT NAYAK VS	// 0 //
223	WP(C)/0014902/2021	SURYA NARAYAN SETHY VS THE STATE OF ORISSA AND OTHERS	Mausumi Mishra VS	// 0 /0012895/2018
224	WP(C)/0014903/2021	DHRUBA PRASAD NAYAK VS STATE OF ORISSA	PRANAB KUMAR GHOSE VS	// 0 //
225	WP(C)/0014904/2021	BIJAYA KUMAR BEHURA VS STATE OF ODISHA	CHITTA RANJAN SWAIN VS	// 0 //
226	WP(C)/0014905/2021	SUMAN KUMAR PATEL VS R.T.O., SUNDARGARH	BRAJA MOHAN SARANGI VS	// 0 //
227	WP(C)/0014906/2021	BIDYADHAR JENA	BRAJA MOHAN SARANGI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
228	WP(C)/0014907/2021	R.T.O., CHANDIKHOLE ABHIRAM KERKETTA	SASWATI MOHAPATRA	//
		VS	VS	0
229	WP(C)/0014908/2021	STATE OF ODISHA AKSHAY KUMAR PARIDA	K.C.NAYAK	//
		VS	VS	0
230	WP(C)/0014909/2021	R.T.O., CHANDIKHOLE DUMPALA KODAUDA RAO	SASWATI MOHAPATRA	//
		VS	VS	0
231	WP(C)/0014910/2021	STATE OF ODISHA SANTILATA SAHOO	SASWATI MOHAPATRA	//
		VS	VS	0
232	WP(C)/0014911/2021	STATE OF ODISHA AKSHAY KUMAR PARIDA	K.C.NAYAK	//
		VS	VS	0
233	WP(C)/0014912/2021	R.T.O., CHANDIKHOLE RANJAN KUMAR JENA	BRAJA MOHAN SARANGI	//
		VS	VS	0
234	WP(C)/0014913/2021	R.T.O., NAWARANGPUR RABINDRA KUMAR BEHERA	PRAKASH K. MISHRA	//
		VS	VS	0
235	WP(C)/0014914/2021	STATE OF ODISHA AKSHAY KUMAR PARIDA	K.C.NAYAK	//
		VS	VS	0
236	WP(C)/0014915/2021	R.T.O., CHANDIKHOLE RAJESH KUMAR MOHANTY	LINGARAJ SARANGI	//
		VS	VS	0
237	WP(C)/0014916/2021	ODISHA LEGISLATIVE ASSEMBLY, BBSR RASANANDA SAHOO	LAXMIDHAR DASH	//
		VS	VS	0
238	WP(C)/0014917/2021	STATE OF ODISHA DASHRATH SAHU@ PRASAD	BIRAJA PRASANNA DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0014918/2021	STATE OF ODISHA ASHOK KUMAR SAHOO VS	AJIT KUMAR PANDA VS	// // 0
240	WP(C)/0014919/2021	AO, THE FEDERAL BANK, CHANDRASEKHARPUR DEBENDRA KUMAR SATPATHY VS	BINAYAK PRASAD MOHANTY VS	// // 0
241	WP(C)/0014920/2021	PROJECT DIRECTOR, DRDA, PURI PRAHALAD SAHU VS	AKSHAYA KUMAR SAHOO VS	// // 0
242	WP(C)/0014921/2021	STATE OF ODISHA. SUKANTA CHANDRA DALAI VS	MANAS RANJAN PADHI VS	// // 0
243	WP(C)/0014922/2021	STATE OF ORISSA BRUNDABAN DASH VS	SANTANU KUMAR SARANGI VS	// // 0
244	WP(C)/0014923/2021	STATE OF ODISHA BIRENDRA BEHERA VS	MANAS RANJAN PADHI VS	// // 0
245	WP(C)/0014924/2021	STATE OF ORISSA DUKHITA SAHU VS	AKSHAYA KUMAR SAHOO VS	// // 0
246	WP(C)/0014925/2021	STATE OF ODISHA MITALEE JESTHI VS	SOUMENDRA PATTANAİK VS	// // 0
247	WP(C)/0014926/2021	THE ORIENTAL INSURANCE COMPANY LTD. KIRANBALA BEHERA VS	MANAS RANJAN PADHI VS	// // 0
248	WP(C)/0014927/2021	STATE OF ORISSA GAJAPATI SAHU VS	AKSHAYA KUMAR SAHOO VS	// // 0
249	WP(C)/0014928/2021	STATE OF ODISHA NIRMALA NAYAK VS	MANAS RANJAN PADHI VS	// // 0
		STATE OF ORISSA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0014929/2021	PANCHANANO PATRO VS STATE OF ODISHA	BHAGABAN BEHERA VS	// 0 //
251	WP(C)/0014930/2021	LAXMIPRIYA PATTNAIK VS STATE OF ORISSA	MANAS RANJAN PADHI VS	// 0 //
252	WP(C)/0014931/2021	NEPAL SAHU VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
253	WP(C)/0014932/2021	SUCHISMITA BEHERA VS STATE OF ODISHA	P.C.MISHRA VS	// 0 //
254	WP(C)/0014933/2021	SUBARNI GOUDA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
255	WP(C)/0014934/2021	AJAYA KUMAR JENA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
256	WP(C)/0014935/2021	PRAVAKAR BEHERA VS STATE OF ODISHA	KISHORE KUMAR MOHANTA VS	// 0 //
257	WP(C)/0014936/2021	PRAMODA KUMAR SAHOO VS STATE OF ODISHA	NIRMAL RANJAN ROURAY VS	// 0 //
258	WP(C)/0014937/2021	SRIKANTA JENA VS PLANNING AND CONVERGENCE DEPT., GOVT. OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //
259	WP(C)/0014938/2021	LINGARAJ SAMANTARAY VS STATE OF ODISHA	BISWAJIT SAHOO VS	// 0 //
260	WP(C)/0014939/2021	SHAARC PROJECT LTD. VS STATE OF ODISHA	NARESH CH. JENA VS	// 0 //
261	WP(C)/0014940/2021	GOURI SANKAR MAHARANA	DIPTI RANJAN BHOKTA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0014941/2021	PABITRA MOHAN SAHOO	BISWARANJAN DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0014942/2021	VISWANATH MODI	DIPTI RANJAN BHOKTA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0014943/2021	SURESH RANJAN SAHOO	SUJATA JENA	//
		VS	VS	0
		SECY. ORISSA STATE HOUSING BOARD		//
265	WP(C)/0014944/2021	ANTARYAMI OJHA	PRASANNA KUMAR MISHRA	//
		VS	VS	0
		DIRECTOR, EMPLOYMENT, ODISHA		//
266	WP(C)/0014945/2021	SANGRAM KESARI SWAIN	DIPTI RANJAN BHOKTA	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0014946/2021	BASANTI PRUSTY	BHABANI SHANKAR MISHRA 3	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0014947/2021	PARTHA SARATHI NAYAK	BIDESH RANJAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0014948/2021	GITANJALI SINHA	BHABANI SHANKAR MISHRA 3	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0014949/2021	GOBINDA NAYAK	RAMAKANTA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0014950/2021	SANATAN NAYAK	N.AYUSH KULRAJ	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0014951/2021	JOSHNRANI NAG	BHABANI SHANKAR MISHRA 3	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0014952/2021	STATE OF ODISHA M/S MAGMA FOODS PVT. LTD. VS	RAS BIHARI MOHAPATRA VS	// // 0
274	WP(C)/0014953/2021	STATE OF ODISHA SMC, JHATIAPADA PROJECT PRIMARY SCHOOL	BAMA PRASAD DALAI VS	// // 0
275	WP(C)/0014954/2021	STATE OF ODISHA KABITA SAHU VS	MANOMOY BASU VS	// // 0
276	WP(C)/0014955/2021	STATE OF ODISHA SUBHAKANTA KHANDAI VS	SUBHADUTTA ROUTRAY VS	// // 0
277	WP(C)/0014956/2021	REGISTRAR OF SAT, CUTTACK MOCHINDRA BEHERA VS	SURYAKANTA DWIBEDI VS	// // 0
278	WP(C)/0014957/2021	STATE OF ODISHA PREMAKANTA MANDAL VS	SUBHADUTTA ROUTRAY VS	// // 0
279	WP(C)/0014958/2021	REGISTRAR OF SAT, CUTTACK SASMITA SAMAL VS	SUBHADUTTA ROUTRAY VS	// // 0
280	WP(C)/0014959/2021	STATE OF ODISHA UDAYANATH LENKA VS	BAMADEV BARAL VS	// // 0
281	WP(C)/0014960/2021	STATE OF ODISHA DR. SUSHREE REKHA MOHANTY VS	DURGESH NARAYAN RATH VS	// // 0
282	WP(C)/0014961/2021	STATE OF ODISHA PRAMOD KUMAR NAYAK VS	PRASANTA KUMAR MOHANTY VS	// // 0
283	WP(C)/0014962/2021	STATE OF ODISHA SHYAMLAL GUPTA VS REGIONAL DIRECTOR, RBI, BBSR	TUNA SAHU VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0014963/2021	M/S M.P.ASSOCIATES VS ASST. COMMNR. GST AND CENTRAL EXCISE, CUTTACK	KANANBALA ROY CHOUDHURY VS	// 0
285	WP(C)/0014964/2021	BIBEKANANDA SAHOO VS STATE OF ODISHA	PRABHAS RANJAN JIBAN DASH VS	// 0
286	WP(C)/0014965/2021	SUSHANTA KUMAR NAYAK VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0
287	WP(C)/0014966/2021	KAMAL LOCHAN SAHU VS STATE OF ODISHA	SADASIVA PATRA VS	// 0
288	WP(C)/0014967/2021	RAGHUNATH KAR VS THE COMMNR. OF ENDOWMENTS, ORISSA	SATYA SINDHU KASHYAP VS	// 0
289	WP(C)/0014968/2021	M/S TRINATH CONSTRUCTION AND ELECTRICI VS POWER GRID CORPORATION OF INDIA LTD.	DEBENDRA KUMAR SAHOO 1 VS	// 0
290	WP(C)/0014969/2021	BHAGIRATHI SAHU VS STATE OF ODISHA	DEBENDRA KUMAR SAHOO 1 VS	// 0
291	WP(C)/0014970/2021	KBVTI VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0
292	WP(C)/0014971/2021	SK.ABBAS VS STATE OF ODISHA	NIRANJAN PRASAD PATRA VS	// 0
293	WP(C)/0014972/2021	RAJEEBA KUMAR DUTTA VS HONOURABLE GOVERNOR, ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0
294	WP(C)/0014973/2021	BHIMASEN MAHANTA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// 0
295	WP(C)/0014974/2021	BELESWAR JUJHAR SINGH	AMIYA KUMAR CHHATOI	//

ORISSA HIGH COURT

FILING REPORT AS ON :20/04/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0014975/2021	ANITA BEHERA	SUSANTA KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0014976/2021	ALAKA PARHI	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0014977/2021	DURYODHAN NAYAK	AMIYA KUMAR CHHATOI	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0014978/2021	SANJUKTA DIKSHIT	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0014979/2021	DULA KABASI	BIKRAM CHANDRA GHADEI	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0014980/2021	ARJUN PUTIA	BIKRAM CHANDRA GHADEI	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0014981/2021	SUBASH CHANDRA SETHY	PURUSOTTAM CHULI	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0014982/2021	SANDHYARANI OJHA	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0014983/2021	GANESH PRADHAN	HIMANSHU BHUSAN DASH	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0014984/2021	VILLAGE COMMITTEE DANARA	HIMANSHU SEKHAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0014985/2021	KUMUDA PRADHAN	HIMANSHU BHUSAN DASH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0014986/2021	STATE OF ODISHA CHANDRAMANI MANIK VS	SIDHARTHA SWAIN VS	// // 0
308	WP(C)/0014987/2021	STATE OF ODISHA ALIVA JENA VS	SIDHARTHA SWAIN VS	// // 0
309	WP(C)/0014988/2021	STATE OF ODISHA BRAHMASHMI PATULIA VS	SIDHARTHA SWAIN VS	// // 0
310	WP(C)/0014989/2021	STATE OF ODISHA GOURANGA CHARAN PARIDA VS	BRAHMANANDA TRIPATHY VS	// // 0
311	WP(C)/0014990/2021	COMMNR., BMC SUJIT KUMAR OJHA VS	SABITA RANJAN PATNAIK VS	// // 0
312	WP(C)/0014991/2021	STATE OF ODISHA ANUPAMA ACHARYA VS	SIDHARTHA SWAIN VS	// // 0
313	WP(C)/0014992/2021	STATE OF ODISHA BIPLAB BHUYAN VS	CHITTA RANJAN PATTNAIK VS	// // 0
314	WP(C)/0014993/2021	TRANSPORT COMMNR. STA, ODISHA, CUTTACK SK. MAIRAZ TULLA VS	SIDHARTHA SWAIN VS	// // 0
315	WP(C)/0014994/2021	STATE OF ODISHA SARAJU MAHANTA VS	MAHESWAR MOHANTY VS	// // 0
316	WP(C)/0014995/2021	STATE OF ODISHA BALARAM MURMU VS	SIDHARTHA SWAIN VS	// // 0
317	WP(C)/0014996/2021	STATE OF ODISHA SAMIR RANJAN DAS VS HEALTH OFFICER, CMC	BIRAJA PRASANNA SATAPATHY VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0014997/2021	DURGA RANI KARMAKAR VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
319	WP(C)/0014998/2021	LAXMI NARAYAN RATH VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //
320	WP(C)/0014999/2021	BASANTI BISWAL VS ESTATE OFFICER, KORAPUT	SAILESH DAS VS	// 0 //
321	WP(C)/0015000/2021	NABIN CHANDRA NAIK VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
322	WP(C)/0015001/2021	GUNAKARA DAS VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
323	WP(C)/0015002/2021	BHASKAR CHANDRA SAHOO VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
324	WP(C)/0015003/2021	MAHENDRA BEHERA VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
325	WP(C)/0015004/2021	PRADEEP KUMAR PRUSETH VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
326	WP(C)/0015005/2021	M/S SAI MOTORS VS THE REGISTERING AUTHORITY, ODISHA MOTOR VEHICLES DEPT.	LALIT KUMAR MAHARANA VS	// 0 //
327	WP(C)/0015006/2021	AMITA PANDA VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
328	WP(C)/0015007/2021	DR.GITANJALI PADHI VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
329	WP(C)/0015008/2021	TRINATH NAYAK	SABYASACHI MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0015009/2021	RAJENDRA PRASAD DAS	SUKANTA KUMAR NAYAK	//
		VS	VS	0
		ODISHA PISCICULTURE DEVELOPMENT CORPORATION LTD.		//
331	WP(C)/0015010/2021	NEELAM MOTORS PVT. LTD.	LALIT KUMAR MAHARANA	//
		VS	VS	0
		THE REGISTERING AUTHORITY, ODISHA MOTOR VEHICLES DEPT.		//
332	WP(C)/0015011/2021	SOUMESH MOHANTY	RAJA KUMAR PATI	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0015012/2021	M/S SITA COMMERCIALS	LALIT KUMAR MAHARANA	//
		VS	VS	0
		THE REGISTERING AUTHORITY, ODISHA MOTOR VEHICLES DEPT.		//
334	WP(C)/0015013/2021	M/S. ALEKHA ENTERPRISES	SITANSU MOHAN SINGH	//
		VS	VS	0
		R.T.O., CHANDIKHOLE		//
335	WP(C)/0015014/2021	M/S. ALEKHA ENTERPRISES	SITANSU MOHAN SINGH	//
		VS	VS	0
		R.T.O., CHANDIKHOLE		//
336	WP(C)/0015015/2021	BISWAJIT RAJ	SITANSU MOHAN SINGH	//
		VS	VS	0
		R.T.O., CHANDIKHOLE		//
337	WP(C)/0015016/2021	DEBASISH NANDI	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0015017/2021	M/S REBATI AQUATICS	SITANSU MOHAN SINGH	//
		VS	VS	0
		R.T.O., BALASORE		//
339	WP(C)/0015018/2021	MEGHANAD SWAIN	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0015019/2021	SIDDHARTH SHANKAR JENA	SITANSU MOHAN SINGH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	WP(C)/0015020/2021	R.T.O. BARIPADA ABHAYA KUMAR DEBTA VS STATE OF ODISHA	K.K.SWAIN VS	// // 0 //
342	WP(C)/0015021/2021	M/S ALEKHA ENTERPRISES VS R.T.O.CHANDIKHOLE	SITANSU MOHAN SINGH VS	// 0 //
343	WP(C)/0015022/2021	DHIRENDRA ROUL VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
344	WP(C)/0015023/2021	SUSHIL KUMAR BISHI VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
345	WP(C)/0015024/2021	AJAYA KUMAR LENKA VS R.T.O., CHANDIKHOLE	SITANSU MOHAN SINGH VS	// 0 //
346	WP(C)/0015025/2021	SUKANTA KUMAR BAL VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
347	WP(C)/0015026/2021	M/S ALEKHA ENTERPRISES VS R.T.O., CHANDIKHOLE	SITANSU MOHAN SINGH VS	// 0 //
348	WP(C)/0015027/2021	M/S ALEKHA ENTERPRISES VS R.T.O., CHANDIKHOLE	SITANSU MOHAN SINGH VS	// 0 //
349	WP(C)/0015028/2021	SISHIR KUMAR MANGARAJ VS SUB COLLECTOR, KHURDA	JYOTIRMAYA SAHOO VS	// 0 //
350	WP(C)/0015029/2021	SK.MOHAMMAD ASHIQUE VS R.T.O. CHANDIKHOLE	SITANSU MOHAN SINGH VS	// 0 //
351	WP(C)/0015030/2021	SANTOSH KUMAR DANDASENA VS STATE OF ODISHA	JYOTSNA NETAM VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	WP(C)/0015031/2021	CHANCHAL KUMAR GORAI VS THE TAHASILDAR, SADAR, CUTTACK	SATYAJIT MUKHARJEE VS	// 0 //
353	WP(C)/0015032/2021	MAA GELLHIBAI SHG VS STATE OF ODISHA	SATYAJIT MUKHERJEE VS	// 0 //
354	WP(C)/0015033/2021	OM PRAKASH NANDA VS STATE OF ODISHA	SANTOSH KUMAR NANDA VS	// 0 //
355	WP(C)/0015034/2021	RAYASINGH MAJHI VS STATE OF ODISHA	AJAYAKUMAR JENA VS	// 0 //
356	WP(C)/0015035/2021	JANARDAN MISHRA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
357	WP(C)/0015036/2021	MANASI MOHAPATRA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
358	WP(C)/0015037/2021	SARAT CHANDRA DASH VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
359	WP(C)/0015038/2021	HEMAKANTI MUNDA VS STATE OF ODISHA	SISISR DAS VS	// 0 //
360	WP(C)/0015039/2021	SARAT MALIK VS STATE OF ODISHA	B.SATAPATHY VS	// 0 //
361	WP(C)/0015040/2021	SHIV KUMAR RATHOR VS COLLECTOR AND DM, KEONJHAR	MITHUN DAS VS	// 0 //
362	WP(C)/0015041/2021	JAGANNATH BEHERA VS STATE OF ODISHA	B.SATAPATHY VS	// 0 //
363	WP(C)/0015042/2021	BANITA PARIJA	PRAFULLA KUMAR MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0015043/2021	UMAKANTA BEHERA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0015044/2021	LINGARAJ JENA	BIJAYA KUMAR DASH	//
		VS	VS	0
		UNION OF INDIA		//
366	WP(C)/0015045/2021	SUBHASHREE SAHOO	DEVI PRASAD DASH	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0015046/2021	TAPAN KUMAR DAS	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0015047/2021	AGADHU BEHERA	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0015048/2021	SAROJA KUMAR DAS	D.N.MISRA	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0015049/2021	KRUTIBAS SAHOO	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0015050/2021	TRIBIKRAMA PANDA	D.N.MISRA	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0015051/2021	JAGANNATH BEHERA	B.SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0015052/2021	BRUNDABAN DAS	B.SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0015053/2021	M/S ARSS SCPL (JV)	MANMAYA KUMAR DASH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	WP(C)/0015054/2021	AUTHORITY UNDER MINIMUM WAGES ACT SAROJ KUMAR MOHANTY VS CHAIRMAN CUM AA, BDA	PRONOY MOHANTY VS	// // 0 //
376	WP(C)/0015055/2021	ROURKELA ISPAT KARMACHARI SANGHA VS UNION OF INDIA	CHINMAYA MOHANTY VS	// 0 //
377	WP(C)/0015056/2021	BANSIDHAR SAHOO VS TAHASILDAR, TANGI CHOUDWAR	NIRANJAN MAHARANA VS	// 0 //
378	WP(C)/0015057/2021	SANTOSH KUMAR JENA VS STATE OF ODISHA	PRADEEPTA KUMAR SWAIN VS	// 0 //
379	WP(C)/0015058/2021	M/S. SHREE JAGANNATH TRADERS VS COMMNR. OF STATE TAX ODISHA, CUTTACK	V.NARASINGH VS	// 0 //
380	WP(C)/0015059/2021	M/S VISIONETEK CONSULTANCY SERVICES VS CANARA BANK	SCUMYA RANJAN MOHANTY VS	// 0 //
381	WP(C)/0015060/2021	MIRZA ALLIBAIG AFROZ @ MIRZA AFROZ ALI VS UNION OF INDIA	ASBIOG KUMAR SWAIN 1 VS	// 0 //
382	WP(C)/0015061/2021	M/S. SHREE JAGANNATH TRADERS VS COMMNR. OF STATE TAX ODISHA, CUTTACK	V.NARASINGH VS	// 0 //
383	WP(C)/0015062/2021	SINGHADRI BIHARI SAHU VS STATE OF ODISHA	SAROJ KU. PADHI VS	// 0 //
384	WP(C)/0015063/2021	UDHAB NAHAK VS GM, ORISSA STATE AGRICULTURAL MARKETING BOARD	RASHMI KANTA ACHARYA VS	// 0 //
385	WP(C)/0015064/2021	BIJAYALAXMI BARIK VS TAHASILDAR, DASPALLA	RASHMI KANTA ACHARYA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	WP(C)/0015065/2021	SULOCHANA GUPTA VS STATE OF ODISHA	BIPLABA P.B.BAHALI VS	// 0 //
387	WP(C)/0015066/2021	SARBESWAR PATRA VS STATE OF ODISHA	N.PANDA VS	// 0 //
388	WP(C)/0015067/2021	SULOCHANA GAMANGO VS SOMBURU SOVARA	GYANENDRA CHANDRA SWAIN VS	// 0 //
389	WP(C)/0015068/2021	BHAGABAN MALLICK VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
390	WP(C)/0015069/2021	HARA PRASAD SENAPATI VS STATE OF ODISHA	ANKITA MUKHERJI VS	// 0 //
391	WP(C)/0015070/2021	PRAFULLA BEHERA VS STATE OF ODISHA	PRASANNA KUMAR DASH VS	// 0 //
392	WP(C)/0015071/2021	NIRBHAYA KUMAR GAJENDRA VS STATE OF ODISHA	ASHOK PATTNAIK VS	// 0 //
393	WP(C)/0015072/2021	ANJAN KUMAR MOHAPATRA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
394	WP(C)/0015073/2021	JYOTSHNARANI MISHRA VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
395	WP(C)/0015074/2021	BHARATIYA BIKASH PARISADA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// 0 //
396	WP(C)/0015075/2021	HARA PRASAD SENAPATI VS STATE OF ODISHA	ANKITA MUKHERJI VS	// 0 //
397	WP(C)/0015076/2021	SUBAL MAJHI	RABI NARAYAN MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
398	WP(C)/0015077/2021	STATE OF ODISHA	ADDL. STANDING COUNSEL	//
		VS	VS	()
		ADWAITA PRASAD SAHOO		//
399	WP(C)/0015078/2021	BINAPANI SWAIN	PRAFULLA KUMAR RATH	//
		VS	VS	()
		STATE OF ODISHA		//
400	WP(C)/0015079/2021	SANJAY KUMAR MISHRA	ANJAN KUMAR BISWAL	//
		VS	VS	()
		STATE OF ODISHA		//
401	WP(C)/0015080/2021	JAGADISH MALLICK	MADAN SUNDAR BEHERA	//
		VS	VS	()
		STATE OF ODISHA		//
402	WP(C)/0015081/2021	RAMAKANTA PRADHAN	SUBASH CHANDRA PRADHAN	//
		VS	VS	()
		COLLECTOR AND DIST. MAGISTRATE,JAJPUR		//
403	WPCRL/0000059/2021	SUDAM CHARANA SAHU	PRASANTA KISHORE RAY	INFOCITY PS /14 /2021
		VS	VS	()
		STATE OF ORISSA		//
404	ABLAPL/0005394/2021	SIBARAJ SAHOO	BIPIN KUMAR NAYAK	BALANGA /90 /2021
		VS	VS	J.M.F.C.,NIMAPARA(Puri)
		STATE OF ODISHA		GR/0000384/2021
405	ABLAPL/0005395/2021	WASIM KHAN	RAMDAS ACHARY	CUTTACK SADAR /146 /2021
		VS	VS	SPECIAL COURT,CUTTACK(Cuttack)
		STATE OF ODISHA		Spl/0000031/2021
406	ABLAPL/0005396/2021	RAMANI PATRA	B.D.SATAPATHY	NAYAKOT /15 /2021
		VS	VS	S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Kendujhar)
		STATE OF ODISHA		GR/0000530/2021
407	ABLAPL/0005397/2021	SUKANTI PRADHAN	KARUNAKAR RATH	BALIAPAL /49 /2021
		VS	VS	JMFC,BASTA(Baleshwar)
		STATE OF ODISHA		CT/0000189/2021
408	ABLAPL/0005398/2021	JYOSNA MANJORY MOHANTY	ASHOK KUMAR SAHOO	KENDRAPARA /65 /2021
		VS	VS	S.D.J.M.,KENDRAPARA(Kendrapara *)

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	ABLAPL/0005399/2021	STATE OF ODISHA BENUDHAR PATRA VS	AMULYA RATNA PANDA VS	GR/0000964/2021 CHOUDWAR /147 /2021 J.M.F.C. BALASORE(RURAL)(Baleshwar)
410	ABLAPL/0005400/2021	STATE OF ODISHA KISHORE KUMAR MISHRA VS	DHIRENDRA KUMAR MOHAPATRA VS	GR/0000837/2021 SUNDARGARH TOWN /121 /2021 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH(Sundargarh)
411	ABLAPL/0005401/2021	STATE OF ODISHA NETRA PRADHAN VS	NIRANJAN LENKA VS	GR/0000610/2021 GANGAPUR (ASKA) /139 /2021 J.M.F.C.,ASKA(Ganjam)
412	ABLAPL/0005402/2021	STATE OF ODISHA BHAJARAM SWAIN VS	GOPAL KRISHNA NAYAK VS	GR/0000395/2021 ASKA /634 /2020 J.M.F.C.,ASKA(Ganjam)
413	ABLAPL/0005403/2021	STATE OF ODISHA GANESH JENA VS	SHAKTIDHAR MISHRA VS	GR/0001114/2020 PURI TOWN /98 /2021 S.D.J.M.,PURI(Puri)
414	ABLAPL/0005404/2021	STATE OF ODISHA SUKADEV BEHERA VS	BASUDEV BARIK VS	GR/0001160/2021 RENGALI DAM SITE /64 /2021 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Anugul *)
415	ABLAPL/0005405/2021	STATE OF ODISHA BURAN BOX VS	ARIJEET MISHRA VS	GR/0000687/2021 PATTAMUNDAI /130 /2021 J.M.F.C.-ADDL.CIVIL JUDGE(JD),PATTAMUNDAI(Kendrapara *)
416	ABLAPL/0005406/2021	STATE OF ODISHA K.J.MATHEWS VS	PARTHA SARATHI NAYAK VS	GR/0000130/2021 BARIPADA TOWN /71 /2021 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(Mayurbhanj)
417	ABLAPL/0005407/2021	STATE OF ODISHA SUNIL KUMAR SAHU VS	DEEPALI MAHAPATRA VS	CT/0000169/2021 MAHILA (BERHAMPUR) /49 /2021 S.D.J.M.,BERHAMPUR(Ganjam)
418	ABLAPL/0005408/2021	STATE OF ODISHA PINTU @ SAMEER SAMANTARAY VS	SANGRAM RATH VS	GR/0000623/2021 SEA BEACH /135 /2020 S.D.J.M.,PURI(Puri)
419	ABLAPL/0005409/2021	STATE OF ODISHA GANESH CHANDRA BARIK VS STATE OF ODISHA	MANOJ KUMAR PATI VS	GR/0002338/2020 BINJHARPUR /406 /2020 S.D.J.M.,JAJPUR(Jajapur *) CT/0002314/2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	ABLAPL/0005410/2021	ANATA KUMAR SAMAL @ ANATA SAMAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KAMARDA /41 /2021 J.M.F.C.,JALESWAR(Baleshwar) CT/0000296/2021
421	ABLAPL/0005411/2021	DINESH KUMAR NIMOLIA VS STATE OF ODISHA	J.N.PANDA VS	JAIPATNA /97 /2021 () //
422	ABLAPL/0005412/2021	SUVENDU PRATAP ROUT VS STATE OF ODISHA	BALARAM NAYAK VS	DHENKANAL SADAR /208 /2021 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL(Dhenkanal) GR/0000416/2021
423	ABLAPL/0005413/2021	RAJENDRA DHAMUDIA VS STATE OF ODISHA	MONOMOY BASU VS	BALASORE SADAR /46 /2021 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000128/2021
424	ABLAPL/0005414/2021	SAHADEV ROUL VS STATE OF ODISHA	SAMIR KUMAR BEHERA VS	/ /0 () //
425	ABLAPL/0005415/2021	UMESH CHANDRA BARICK VS STATE OF ODISHA	PRAFULLA KU. BISWAL VS	AUL /6 /2021 J.M.F.C.,AUL(Kendrapara *) GR/0000006/2021
426	ABLAPL/0005416/2021	PURNA CHANDRA MOHANTY VS STATE OF ODISHA	SATYA PRAKASH SATAPATHY VS	/ /0 S.D.J.M.,BHUBANESWAR(Khordha *) ICC/0000878/2021
427	ABLAPL/0005417/2021	BIJAYA KUMAR PATRA VS STATE OF ODISHA	KASHINATH PATTNAIK VS	AUL /121 /2021 J.M.F.C.,AUL(Kendrapara *) GR/0000238/2021
428	ABLAPL/0005418/2021	PAPU @ RAJESH KUMAR MOHAPATRA VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	KOREI /86 /2021 J.M.F.C.,JAJPUR ROAD(Jajapur *) CT/0000394/2021
429	ABLAPL/0005419/2021	MITHUN @ SUSHANTA KUMAR SHA VS STATE OF ODISHA	ASHOK JENA VS	BARBIL /59 /2021 J.M.F.C.-CIVIL JUDGE (JD),BARBAIL(Kendujhar) GR/0000194/2021
430	ABLAPL/0005420/2021	RAJANIKANTA MOHANTY VS STATE OF ODISHA	ABHISHEK DASH VS	BARIPADA TOWN /269 /2021 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(Mayurbhanj) CT/0000681/2021
431	ABLAPL/0005421/2021	SK. EHSAN	RAMESH CHANDRA MAHARANA	SPL.TASK FORCE /27 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :20/04/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS STATE OF ODISHA	VS	DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha *) TR/0000412/2020
432	ABLAPL/0005422/2021	DYANI KALASH VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /78 /2021 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH(Nayagarh *) GR/0000209/2021
433	ABLAPL/0005423/2021	JANARDAN KHATEI VS STATE OF ODISHA	ASHUTOSH PATTANAİK VS	AIR FIELD P.S. /113 /2021 S.D.J.M.,BHUBANESWAR(Khordha *) CT/0002070/2021
434	ABLAPL/0005424/2021	NARAYAN JENA @ SANDHA VS STATE OF ODISHA	MANORANJAN PADHY VS	KODALA /66 /2017 J.M.F.C.-CIVIL JUDGE (JD),KODALA(Ganjam) GR/0000130/2017
435	ABLAPL/0005425/2021	RANJAN MALIK VS STATE OF ODISHA	MAHES DAS VS	PATTAMUNDAI /213 /2021 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAMUNDAI(Kendrapara *) GR/0000213/2021
436	ABLAPL/0005426/2021	SATYAJIT @ SATYABRATA PANDA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	DHARMASALA /191 /2021 J.M.F.C.,CHANDIKHOLE(Jajapur *) CT/0000605/2021
437	ABLAPL/0005427/2021	MANAS RANJAN SAHOO VS STATE OF ODISHA	MAHIMANANDA SWAIN VS	/ /0 () //
438	ABLAPL/0005428/2021	SARAT CHANDRA THATOI VS STATE OF ODISHA	RANJIT MOHANTY VS	PATTAMUNDAI /228 /2021 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAMUNDAI(Kendrapara *) GR/0000228/2021
439	ABLAPL/0005429/2021	POULASTYA THATOI VS STATE OF ODISHA	RANJIT MOHANTY VS	PATTAMUNDAI /228 /2021 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAMUNDAI(Kendrapara *) GR/0000228/2021
440	ABLAPL/0005430/2021	NIRANJAN KABI VS STATE OF ODISHA	BIKASH KUMAR KUND VS	AUL /117 /2021 J.M.F.C,AUL(Kendrapara *) GR/0000224/2021
441	ABLAPL/0005431/2021	SARAT CHANDRA THATOI VS STATE OF ODISHA	AMITAV MOHANTY VS	PATTAMUNDAI /228 /2021 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAMUNDAI(Kendrapara *) GR/0000228/2021
442	ABLAPL/0005432/2021	TAPA@TOPA@ PURUSOTTAM BHUTIA VS	SMRUTI RANJA ROUT VS	ANGUL SADAR PS /179 /2021 Civil Judge (Jr. Divn.)-cum-JMFC,BANARPAL(Anugul *)

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FILING REPORT AS ON :20/04/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
443	ABLAPL/0005433/2021	STATE OF ODISHA BIKASH MOHAPATRA @ RAJA VS	AMIYA KUMAR CHHATOI VS	GR/0000359/2021 DELANGA /70 /2021 J.M.F.C.,PIPLI(Puri)
444	ABLAPL/0005434/2021	STATE OF ODISHA KALU CHARAN SAHU VS	JYOTIRMAYA SAHOO VS	GR/0000209/2021 BUGUDA /167 /2021 J.M.F.C.,BUGUDA(Ganjam)
445	ABLAPL/0005435/2021	STATE OF ODISHA MURALI JENA @ MURALIDHAR JENA VS	JYOTIRMAYA SAHOO VS	GR/0000165/2021 BALUGAON P.S. /196 /2020 1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha *)
446	ABLAPL/0005436/2021	STATE OF ODISHA SAROJ KUMAR SAHU VS	SANGRAM KESHARI ROUT VS	TR/0000054/2020 PURUNAKATAK /35 /2021 J.M.F.C.,HARBHANGA,CHARICHHAK(Baudh *)
447	ABLAPL/0005437/2021	STATE OF ODISHA DEEPAK KUMAR BEHERA VS	PANCHANAN PANIGRAHI VS	CT/0000044/2021 KAMAKHYANAGAR /110 /2021 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHYANAGAR(Dhenkanal)
448	ABLAPL/0005438/2021	STATE OF ODISHA ABHISEK @ ABHISEK BARIK VS	BHARAT BHUSAN ROURAY VS	GR/0000193/2021 SECTOR-15 /22 /2021 S.D.J.M.,PANPOSH(Sundargarh)
449	ABLAPL/0005439/2021	STATE OF ODISHA JYOTSNAMAYEE MAHAPATRA VS	LINGARAJ MOHANTY VS	GR/0000495/2021 MAHILA P.S.(BBSR) /36 /2021 S.D.J.M.,BHUBANESWAR(Khordha *)
450	ABLAPL/0005440/2021	STATE OF ODISHA INDRAJIT KUMAR GUPTA VS	AMULYA RATNA PANDA VS	CT/0001919/2021 SIMULIA /13 /2021 J.M.F.C.,SORO(Baleshwar)
451	ABLAPL/0005441/2021	STATE OF ODISHA SIDHARTH NAYAK @ BHALU NAYAK VS	AMULYA RATNA PANDA VS	CT/0000045/2021 JAJPUR TOWN /111 /2021 DIST.& SESSIONS JUDGE,JAJPUR(Jajapur *)
452	ABLAPL/0005442/2021	STATE OF ODISHA NABIN @ NAVIN DAS VS	KISHORE KU MISHRA VS	Spl/0000031/2021 MAHILA P.S.(BBSR) /35 /2021 S.D.J.M.,BHUBANESWAR(Khordha *)
453	ABLAPL/0005443/2021	STATE OF ODISHA RAJANIKANTA BISWAL VS	BRAJA MOHAN SARANGI VS	CT/0001818/2021 RUPSA /49 /2021 SPL.JUDGE,BALASORE(Baleshwar)
		STATE OF ODISHA		Spl/0000039/2021

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
454	ABLAPL/0005444/2021	MAHARGA @ MANMATH NAYAK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	ANGUL SADAR PS /211 /2021 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul *) GR/0000410/2021
455	ABLAPL/0005445/2021	SUMANT KUMAR SAHOO VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	LAHUNIPADA /174 /2020 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sundargarh) GR/0000838/2020
456	ABLAPL/0005446/2021	W. ALEKHA @ OLLA KALIA VS STATE OF ODISHA	DEVI PRASAD DASH VS	GOLANTHARA (BERHAMPUR) /64 /2021 () //
457	ABLAPL/0005447/2021	DEEPA @ PARADHIN MALLIK VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	DHARMASALA /162 /2021 () //
458	ABLAPL/0005448/2021	SAMIR KUMAR JENA @ SAMIR JENA VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /27 /2021 () //
459	ABLAPL/0005449/2021	GADADHAR SOREN VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	BAISINGA /309 /2020 () //
460	ABLAPL/0005450/2021	DUKHISHYAM MAJHI VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	JUNAGARH /132 /2021 () //
461	ABLAPL/0005451/2021	HRUSHIKESH MAHALIK VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	BADSAHI /55 /2021 () //
462	ABLAPL/0005452/2021	DIPU @ NIHAR RANJAN DAS VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	RAJKANIKA /151 /2015 () //
463	ABLAPL/0005453/2021	SUSANTA KUMAR BODKIA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	JAIPATNA /97 /2021 () //
464	ABLAPL/0005454/2021	GITANJALI SAHU VS STATE OF ODISHA	ANIRUDHA DAS VS	HINDOL /50 /2021 () //
465	ABLAPL/0005455/2021	HRUSHIKESH MAHALIK	ANJAN KUMAR BISWAL	BADSAHI /57 /2021

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
466	ABLAPL/0005456/2021	BUDHIA PARIDA @ BUDHIBABAN PARIDA	JYOTIRMAYA SAHOO	NIRAKARPUR /42 /2021
		VS	VS	()
		STATE OF ODISHA		//
467	ABLAPL/0005457/2021	GYANA RANJAN SWAIN	R.N.MOHANTY	DELANGA /68 /2021
		VS	VS	()
		STATE OF ODISHA		//
468	ABLAPL/0005458/2021	BASANTA KUMAR KHAMARI @ KANTI @ BASANTA KUMAR	JYOTIRMAYA SAHOO	CHANDAPUR /55 /2021
		VS	VS	()
		STATE OF ODISHA		//
469	ABLAPL/0005459/2021	DEEPAK ROUT	SUNIL KUMAR PANDA	DHENKANAL SADAR /232 /2021
		VS	VS	()
		STATE OF ODISHA		//
470	ABLAPL/0005460/2021	BIMBADHAR NAIK @ BIMBA NAIK	SASANKA S. SATAPATHY	NAYAKOT /12 /2021
		VS	VS	()
		STATE OF ODISHA		//
471	ABLAPL/0005461/2021	SOUKATH@ SAUKAT ARA	SMRUTI RANJAN ROUT	MANGALA BAG /47 /2021
		VS	VS	()
		STATE OF ODISHA		//
472	ABLAPL/0005462/2021	PARBATI SAMAL	SATYA NARAYAN MISHRA (4)	BASUDEVPUR /122 /2021
		VS	VS	()
		STATE OF ODISHA		//
473	ABLAPL/0005463/2021	KRUSHNA PATIKA	SANTOSH KUMAR DASH	GUNUPUR /139 /2020
		VS	VS	()
		STATE OF ODISHA		//
474	ABLAPL/0005464/2021	CHATRUBHUJA SAHU @ CHATRUBHUJA SAHU	SANJIB KUMAR BHANJADEO	CHANDRASEKHARPUR /200 /2021
		VS	VS	()
		STATE OF ODISHA		//
475	ABLAPL/0005465/2021	BIKASH CHANDRA MOHANTA	SATYA NARAYAN MISHRA (4)	KARANJIA /115 /2021
		VS	VS	()
		STATE OF ODISHA		//
476	ABLAPL/0005466/2021	JAYANTA SAHOO	SATYA NARAYAN MISHRA (4)	BONTH /75 /2021
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
477	ABLAPL/0005467/2021	STATE OF ODISHA NAUSAD KHAN VS	SATYA NARAYAN MISHRA (4) VS	// SIMULIA /70 /2021 ()
478	ABLAPL/0005468/2021	STATE OF ODISHA DHANESWAR BEHERA VS	SATYA NARAYAN MISHRA (4) VS	// MARINE KASIA /41 /2021 ()
479	ABLAPL/0005469/2021	STATE OF ODISHA SK. SANEL @ SK. SANALLA VS	ANUP UDAYA SENAPATI VS	// JATNI P.S. /151 /2021 ()
480	ABLAPL/0005470/2021	STATE OF ODISHA TOFAN BADAJENA VS	ANUP UDAYA SENAPATI VS	// JATNI P.S. /119 /2009 ()
481	ABLAPL/0005471/2021	STATE OF ODISHA TIKILI @ JAGANNATH DAS VS	KAMADEV MOHANTY VS	// CHOUDWAR /171 /2021 ()
482	ABLAPL/0005472/2021	STATE OF ODISHA DAKHU @ DUSHMANTA LENKA VS	PRANAYANEE DASMOHAPATRA VS	// BARANGA /90 /2021 ()
483	WPC(OA)/0000484/2012	STATE OF ODISHA PRAVAKAR RAY VS	M/S. PRASANNA KUMAR PATTANAYAK, S.K.NANDA, A.B.PATTANAIK VS	// () ()
484	WPC(OA)/0000881/2019	STATE OF ODISHA SANKARSAN BEHERA VS	M/S MANAS PATI, S. KAR, P. DAS, S.S. PATI, H. RAY, B/PANDA VS	// () ()
485	WPC(OA)/0000944/2012	STATE OF ODISHA PRAMILA SAHOO VS	VS	// () ()
486	WPC(OA)/0001175/2019	STATE OF ODISHA SIBA PRASAD GOUDA VS	M/S RAMAKANTA SAHOO, P.K. KHATEI VS	// () ()
487	WPC(OA)/0001255/2019	STATE OF ODISHA MAYADHAR SETHI VS	M/S K.C. SAHU, D.K. MAHALIK VS	// () ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
488	WPC(OA)/0001284/2019	NEELAMADHABA SWAIN VS STATE OF ODISHA	M/S RAMAKANTA SAHOO, R. ROY, S. MOHANTY VS VS	// 0 //
489	WPC(OA)/0001287/2019	HARI SHANKAR PRADHAN VS STATE OF ODISHA	M/S R.K. BISOI, P.K. BAIRISAL, K.C. NAYAK, B.K. PRADHAN VS VS	// 0 //
490	WPC(OA)/0001328/2019	MINA NAIK VS STATE OF ODISHA	M/S GYANA RANJAN TRIPATHY VS VS	// 0 //
491	WPC(OA)/0001625/2018	PRAMOD KUMAR NAYAK VS STATE OF ODISHA	M/S. PRADEEP KUMAR MAHAPATRA, MISS. N.PATRA,/A.N.HOTA VS VS	// 0 //
492	WPC(OA)/0001630/2018	GHASIRAM MAHANA VS STATE OF ODISHA	M/S. PRADEEP KUMAR MAHAPATRA, MISS N.PATRA, A.N.HOTA VS VS	// 0 //
493	WPC(OAC)/0000885/2012	P. BHIMA RAO VS STATE OF ODISHA	MR. P.C.CHHINCHANI VS VS	// 0 //
494	WPC(OAC)/0001059/2012	BRUNDABAN SAMANTA VS STATE OF ODISHA	M/S. DIPTI RANJAN BHOKTA, N.AFREEN, R.P.PANIGRAHI VS VS	// 0 //
495	WPC(OAC)/0004457/2011	HADIBANDHU MAHARATHA VS STATE OF ODISHA	M/S D. ROUTRAY, P.K. SAHOO VS VS	// 0 //
496	WPC(OAC)/0004458/2011	MIHIR KUMAR PAL VS STATE OF ODISHA	M/S D. ROUTRAY, P.K. SAHOO VS VS	// 0 //
497	WPC(OAC)/0004459/2011	BHARAT CHANDRA SAHOO VS STATE OF ODISHA	M/S D. ROUTRAY, P.K. SAHOO VS VS	// 0 //
498	WPC(OAC)/0004461/2011	SANTANU KUMAR KHUNTIA VS STATE OF ODISHA	M/S D. ROUTRAY VS VS	// 0 //
499	WPC(OAC)/0004746/2011	SARAT CHANDRA BEHERA	M/S NIRANJAN PRASAD PATRA, S.P. SWAIN, A.C. SAMAL	

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
500	WPC(OAB)/0000003/2012	CHAKRAPANI PATNAIK	SMT. SANDHYARANI PANI	//
		VS	VS	()
		STATE OF ODISHA		//
501	CONTC(CP)/0000026/2018	ANJALI PATTNAIK	M/S. RAMAKANTA SAHOO, P.K.KHATEI, A.MOHANTY/ M.MOHANTY, A.R.MISHRA	
		VS	VS	()
		G.V.V.SHARMA, IAS, COMMISSIONER-CUM-SECRETARY TO GOVT., HIGHER EDUCATION DEPT..		//
502	CONTC(CP)/0000031/2018	SUDHANSUBALA MISHRA	M/S. PRASANNA KUMAR PATNAIK, S.K.NANDA, A.B.PATTANAIAK	
		VS	VS	()
		PRADEEP KUMAR JENA, IAS, PRINCIPAL SECRETARY		//
503	RVWPET(RP)/0000016/2017	PRADIP KUMAR MISHRA	M/S. A.K.MISHRA, S.B.RATH	//
		VS	VS	()
		STATE OF ODISHA		//

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MISC CASES FILED on :20/04/2021

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	8/2021 SAO/5/2016	KESHAB CH.SAHU-MP	R.K.MAHANTA, DINESH KU. MOHANTY
2	22/2021 CRLLP/16/2021	STATE OF ODISHA-MP	DILIP KUMAR MISRA (A.G.A.)
3	24/2021 ARBP/63/2019	M/S. UNIEXCEL GROUP HOLDING CO.LTD.-MP	BIBHU PRASAD DAS
4	52/2021 CMAPL/105/2021	SUMAN GANTAIT-MP	ADV
5	174/2021 TRP(C)/156/2021	SUPRABHA PRIYADARSINI-MP	BHABANI SHANKAR MISHRA
6	175/2021 TRP(C)/128/2021	JAGANNATH NANDA-MP	BIJAYA KUMAR ROUTRAY
7	193/2021 FAO/665/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE COMPANY LTD-MP	SANJIB KUMAR MOHANTY
8	194/2021 FAO/511/2020	UNION OF INDIA-MP	R.B.DAS
9	195/2021 FAO/511/2020	UNION OF INDIA-MP	R.B.DAS
10	196/2021 FAO/93/2021	STATE OF ODISHA-MP	A.G.A.
11	198/2021 FAO/93/2021	STATE OF ODISHA-MP	A.G.A.
12	199/2021 FAO/93/2021	STATE OF ODISHA-MP	A.G.A.
13	236/2021 CRLREV/176/2021	KALIA NAYAK-MP	DIPTI RANJAN BHOKTA
14	237/2021 CMP/163/2021	RAKESH KUMAR JENA-MP	GADADHAR RAYATSINGH
15	237/2021 CRLREV/176/2021	KALIA NAYAK-MP	DIPTI RANJAN BHOKTA
16	238/2021 CMP/259/2021	SUDHANSHU SEKHAR MOHAPATRA-MP	BINAYA KUMAR MOHANTY
17	238/2021 CRLREV/177/2021	AMIT KUMAR-MP	DIPTI RANJAN BHOKTA
18	239/2021 CMP/261/2021	SANJIB KUMAR ROUTRAY-MP	PRABIR KUMAR RAY
19	239/2021 CRLREV/177/2021	AMIT KUMAR-MP	DIPTI RANJAN BHOKTA
20	240/2021 CMP/1287/2019	TAPAN MAHALIK @ TAPAN KUMAR MAHALIK-MP	M/S.DEBASIS TRIPATHY
21	255/2021 RSA/42/2021	JYOSHNAMAYEE PANI-MP	PRASANNA KUMAR RATH
22	256/2021 RSA/43/2021	SAMEER KUMAR @ SAMEER RANJAN NANDI-MP	DEBARAJ MOHANTY
23	257/2021 RSA/24/2020	BIKARTAN JENA-MP	MANOJ KUMAR MOHANTY 2
24	258/2021 RSA/26/2020	BIKARTAN JENA-MP	MANOJ KUMAR MOHANTY 2
25	412/2021 BLAPL/5682/2020	GYANENDRA MALLICK-MP	SAROJ KUMAR PADHI
26	413/2021	MUNA SETHY-MP	R.C.MOHARANA

27	BLAPL/315/2021 414/2021	SUBRATA KUMAR SETHY @ SUBRATH-MP	MILAN KANUNGO
28	BLAPL/8399/2020 414/2021	SUJIT SARDAR-MP	R.N.BISWAL
29	CRLA/210/2021 414/2021	DIVISIONAL MANAGER,M/S.NATIONAL INSURANCE CO.	PRAKASH KUMAR MAHANTY
30	MACA/165/2021 415/2021	RAJA @ SUBRAT KUMAR SAHOO-MP	S.K.NAYAK
31	BLAPL/6059/2020 415/2021	SUJIT SARDAR-MP	R.N.BISWAL
32	CRLA/210/2021 415/2021	MANAGER LEGAL CELL, M/S. CHOLA M.S GENERAL INSURANCE	INDIA COMPANY LTD.-MP
33	MACA/166/2021 416/2021	CHUMAN NAIK-MP	BISWAJIT MAHARANA
34	BLAPL/971/2021 416/2021	RABINDRA SUNA-MP	M/S.U.C.MISHRA M/S.S.DAS A.K.MOHANTY S.P.TRIPATHI
35	CRLA/445/2017 416/2021	BISWANATH BUDA-MP	PABITRA KUMAR NAYAK
36	MACA/167/2021 417/2021	TAPAS MANDAL-MP	R.N.BISWAL
37	BLAPL/8420/2020 417/2021	SADHABA MEHER-MP	MILAN KANUNGO, SITIKANT MISHRA
38	CRLA/591/2017 417/2021	THE SR. DIVISIONAL MANAGER, ORIENTAL INSURANCE	COMPANY LTD.-MP
39	MACA/155/2021 418/2021	PRASANNA @BIKASH KUMAR MALLICK-MP	HARIPAD MOHANTY
40	BLAPL/2787/2021 418/2021	RAMA NARAYAN BEHERA-MP	BIBHU PRASAD DAS
41	CRLA/91/2020 418/2021	ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
42	MACA/168/2021 419/2021	PRASANT GHADEI-MP	N.N.MOHAPATRA
43	CRLA/48/2021 689/2021	ABINASH KHEMKA-MP	RAKESH KUMAR MALLICK
44	CRLMC/883/2021 690/2021	ABINASH KHEMKA-MP	RAKESH KUMAR MALLICK
45	CRLMC/883/2021 691/2021	RAGHUNATH GURANDI-MP	BHABANI SHANKAR DASPARIDA
46	CRLMC/884/2021 693/2021	GOBARDHAN SAHOO-MP	K.K.SWAIN
47	CRLMC/1458/2020 694/2021	JEEBAN @ JIBANJYOTI BHARIMAL-MP	LINGARAJ SARANGI
48	CRLMC/886/2021 695/2021	MIR MUZIB BAKSH-MP	MILAN KANUNGO
49	CRLMC/889/2021 696/2021	PURUSOTTAM PATI-MP	SUKANTA KUMAR NAYAK
50	CRLMC/890/2021 697/2021	RAMESH MAHANAND-MP	J.N.PANDA
51	CRLMC/891/2021 698/2021	SAMIR KUMAR MOHAPATRO-MP	ASHOK KUMAR DASH
52	CRLMC/892/2021 700/2021	PRADEEP PANDA-MP	KSHIROD KUMAR ROUT
53	CRLMC/895/2021 918/2021	SUKANTA SWAIN-MP	P.C.MISHRA
54	WA/270/2018 919/2021	SUKANTA SWAIN-MP	
55	WA/270/2018 920/2021	THE AUTHORISED OFFICER, UNION BANK OF INDIA-MP	AMIT KUMAR NATH
56	WA/314/2021 921/2021	VICE-CHANCELLOR,OUAT-MP	M/S.AVIJIT PAL
57	WA/395/2017 922/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
	WA/366/2021		

58	923/2021 WA/366/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
59	924/2021 WA/366/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
60	925/2021 WA/366/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
61	926/2021 WA/213/2021	SK.MAHAMAD RASUL-MP	ADITYA MISHRA
62	927/2021 WA/367/2021	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
63	928/2021 WA/368/2021	PRASANTA TRIPATHY-MP	BIRAJA PRASANNA SATAPATHY
64	929/2021 WA/369/2021	STATE OF ODISHA-MP	ADDL.GOVT.ADV.
65	930/2021 WA/369/2021	STATE OF ODISHA-MP	ADDL.GOVT.ADV.
66	931/2021 WA/370/2021	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
67	932/2021 WA/370/2021	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
68	933/2021 WA/369/2021	STATE OF ODISHA-MP	ADDL.GOVT.ADV.
69	934/2021 WA/371/2021	STATE OF ODISHA-MP	A.G.A.
70	935/2021 WA/371/2021	STATE OF ODISHA-MP	A.G.A.
71	6533/2021 WP(C)/14831/2021	ADIKANDA SAHOO-MP	PRAKASH KUMAR ROUT
72	6534/2021 WP(C)/20463/2019	STATE OF ODISHA-MP	ADDL.GOVT.ADVOCATE
73	6535/2021 WP(C)/14851/2021	SAKTI SELF HELP GROUP-MP	GYANA RANJAN SETHI
74	6536/2021 WP(C)/14860/2021	ASHOK DASH-MP	DEBASIS TRIPATHY
75	6537/2021 WP(C)/14869/2021	SAROJINI NAHAK-MP	ASHOK DAS
76	6538/2021 WP(C)/14870/2021	TAPAN KUMAR SAHA-MP	SURYA NARAYAN PATNAIK
77	6540/2021 WP(C)/14875/2021	CHINMAYA MALLICK-MP	PRASHANTA KUMAR NAYAK
78	6541/2021 WP(C)/14878/2021	HEMALATA BEHERA-MP	MANOJ KUMAR MOHANTY
79	6542/2021 WP(C)/14879/2021	NANDINI SADANGI-MP	PRASHANTA KUMAR NAYAK
80	6543/2021 WP(C)/14880/2021	IPPSA PRIYADARSHINY-MP	SUSANTA KUMAR MISHRA
81	6544/2021 WP(C)/14884/2021	KRUSHNA PRASAD DASH-MP	SITI KANT MISHRA
82	6545/2021 WP(C)/14890/2021	BANAMALI SETHI-MP	JAGANATH PATNAIK
83	6546/2021 WP(C)/6335/2021	RABINARAYAN MISHRA-MP	MANAS PATI
84	6547/2021 WP(C)/14893/2021	ABHISHEK DASH-MP	SIDHARTH PRASAD DAS
85	6548/2021 WP(C)/14896/2021	M/S. MAS ENTERPRISERS-MP	V.NARASINGH
86	6549/2021 WP(C)/14897/2021	DEEPAK KUMAR DAS-MP	PRABODHA CHANDRA NAYAK
87	6550/2021 WP(C)/14899/2021	BASANTI BEHERA-MP	PRASHANTA KUMAR NAYAK
88	6551/2021 WP(C)/14901/2021	SHRI RADHA RAMAN ALLOYS PVT. LTD.-MP	BISWAJIT NAYAK
89	6552/2021	RABINDRA KUMAR BEHERA-MP	PRAKASH K. MISHRA

90	WP(C)/14913/2021 6553/2021	RAJESH KUMAR MOHANTY-MP	LINGARAJ SARANGI
91	WP(C)/14915/2021 6554/2021	DASHRATH SAHU@ PRASAD-MP	BIRAJA PRASANNA DAS
92	WP(C)/14917/2021 6555/2021	RAJESH KUMAR MOHANTY-MP	LINGARAJ SARANGI
93	WP(C)/14915/2021 6556/2021	RASANANDA SAHOO-MP	LAXMIDHAR DASH
94	WP(C)/14916/2021 6557/2021	DEBENDRA KUMAR SATPATHY-MP	BINAYAK PRASAD MOHANTY
95	WP(C)/14919/2021 6558/2021	ASHOK KUMAR SAHOO-MP	AJIT KUMAR PANDA
96	WP(C)/14918/2021 6559/2021	MITALEE JESTHI-MP	SOUMENDRA PATTANAIAK
97	WP(C)/14925/2021 6560/2021	PANCHANANO PATRO-MP	BHAGABAN BEHERA
98	WP(C)/14929/2021 6561/2021	SRIKANTA JENA-MP	DAYANANDA MOHAPATRA
99	WP(C)/14937/2021 6563/2021	GULISTAN TAHSIN-MP	M/S.V.KAR
100	WP(C)/18288/2017 6564/2021	BATA KRUSHNA PATRA-MP	M/S SATYAJIT MUKHERJEE,PABITRA MOHAN PATTANAYAK
101	WP(C)/9586/2019 6565/2021	BAIDEHI PRADHAN-MP	M/S.TAPAS RANJAN MOHANTY
102	WP(C)/22522/2019 6566/2021	AMIYA KUMAR DAS-MP	BISWABIHARI MOHANTY
103	WP(C)/27381/2019 6567/2021	SURESH RANJAN SAHOO-MP	SUJATA JENA
104	WP(C)/14943/2021 6568/2021	M/S MAGMA FOODS PVT. LTD.-MP	RAS BIHARI MOHAPATRA
105	WP(C)/14952/2021 6569/2021	SMC, JHATIAPADA PROJECT PRIMARY SCHOOL-MP	RAMA PRASAD DALAI
106	WP(C)/14953/2021 6570/2021	RISHEET ACHARYA-MP	PRABODHA CH. NAYAK
107	WP(C)/1680/2021 6571/2021	DR. SUSHREE REKHA MOHANTY-MP	DURGESH NARAYAN RATH
108	WP(C)/14960/2021 6572/2021	RAGHUNATH KAR-MP	SATYA SINDHU KASHYAP
109	WP(C)/14967/2021 6573/2021	KBVTI-MP	SRINIVAS MOHANTY
110	WP(C)/14970/2021 6574/2021	BISTAPITA GADI MALIKA SANGHA (BGMS)-MP	SOUMYA MISHRA
111	WP(C)/7636/2021 6575/2021	IND SYNERGY LIMITED.-MP	SOUMYA MISHRA
112	WP(C)/7637/2021 6576/2021	MANASMITA SWAIN-MP	BIRENDRA KUMAR PARDHI
113	WP(C)/6823/2021 6577/2021	M/S GUGNANI MOTORS-MP	M/S.PRAVAKAR BEHERA,PRATEIK PARIJA
114	WP(C)/5872/2018 6578/2021	GANESH PRADHAN-MP	HIMANSHU BHUSAN DASH
115	WP(C)/14983/2021 6579/2021	KUMUDA PRADHAN-MP	HIMANSHU BHUSAN DASH
116	WP(C)/14985/2021 6580/2021	VILLAGE COMMITTEE DANARA-MP	HIMANSHU SEKHAR MISHRA
117	WP(C)/14984/2021 6581/2021	VILLAGE COMMITTEE DANARA-MP	HIMANSHU SEKHAR MISHRA
118	WP(C)/14984/2021 6582/2021	GOURANGA CHARAN PARIDA-MP	BRAHMANANDA TRIPATHY
119	WP(C)/14989/2021 6583/2021	SARAJU MAHANTA-MP	MAHESWAR MOHANTY
120	WP(C)/14994/2021 6584/2021	BASANTI BISWAL-MP	SAILESH DAS
	WP(C)/14999/2021		

121	6585/2021 WP(C)/24086/2020	SURYA NARAYAN BARICK-MP	TANMAY MISHRA
122	6586/2021 WP(C)/24084/2020	SARAT SUDHANSU RATH-MP	TANMAY MISHRA
123	6587/2021 WP(C)/20881/2020	SUSANTA KUMAR ROUT-MP	TANMAY MISHRA
124	6588/2021 WP(C)/10296/2021	SRIMANTA@ SHRIMANTA BARIK-MP	TANMAY MISHRA
125	6589/2021 WP(C)/4322/2021	TUPURA MUNDA-MP	SIDHESWAR MOHANTY
126	6590/2021 WP(C)/8181/2021	PRIYABRATA MOHANTY-MP	K.P.MISHRA
127	6591/2021 WP(C)/4512/2016	DR LAXMIDHAR JENA-MP	M/S.SANJAY KU MISHRA
128	6592/2021 WP(C)/15005/2021	M/S SAI MOTORS-MP	LALIT KUMAR MAHARANA
129	6593/2021 WP(C)/15007/2021	DR.GITANJALI PADHI-MP	DILLIP KUMAR MOHAPATRA
130	6594/2021 WP(C)/15010/2021	NEELAM MOTORS PVT. LTD.-MP	LALIT KUMAR MAHARANA
131	6595/2021 WP(C)/15012/2021	M/S SITA COMMERCIALS-MP	LALIT KUMAR MAHARANA
132	6596/2021 WP(C)/15033/2021	OM PRAKASH NANDA-MP	SANTOSH KUMAR NANDA
133	6598/2021 WP(C)/15044/2021	LINGARAJ JENA-MP	BIJAYA KUMAR DASH
134	6599/2021 WP(C)/15043/2021	UMAKANTA BEHERA-MP	PRAFULLA KUMAR MOHAPATRA
135	6600/2021 WP(C)/15045/2021	SUBHASHREE SAHOO-MP	DEVI PRASAD DASH
136	6601/2021 WP(C)/15046/2021	TAPAN KUMAR DAS-MP	PRAFULLA KUMAR MOHAPATRA
137	6602/2021 WP(C)/15053/2021	M/S ARSS SCPL (JV)-MP	MANMAYA KUMAR DASH
138	6604/2021 WP(C)/33003/2020	NILIMA DEBNATH-MP	R.N.MOHANTY
139	6605/2021 WP(C)/15059/2021	M/S VISIONETEK CONSULTANCY SERVICES PVT. LTD.-MP	MOUMYA RANJAN MOHANTY
140	6606/2021 WP(C)/15060/2021	MIRZA ALLIBAIG AFROZ @ MIRZA AFROZ ALLIBAIG-MP	ASHOK KUMAR SWAIN 1
141	6607/2021 WP(C)/15062/2021	SINGHADRI BIHARI SAHU-MP	SAROJ KU. PADHI
142	6608/2021 WP(C)/15065/2021	SULOCHANA GUPTA-MP	BIPLABA P.B.BAHALI
143	6609/2021 WP(C)/15065/2021	SULOCHANA GUPTA-MP	BIPLABA P.B.BAHALI
144	6610/2021 WP(C)/15068/2021	BHAGABAN MALLICK-MP	SABYASACHI MISHRA
145	6611/2021 WP(C)/15069/2021	HARA PRASAD SENAPATI-MP	ANKITA MUKHERJI
146	6612/2021 WP(C)/15071/2021	NIRBHAYA KUMAR GAJENDRA-MP	ASHOK PATNAIK
147	6613/2021 WP(C)/15076/2021	SUBAL MAJHI-MP	RABI NARAYAN MOHANTY
148	6614/2021 WP(C)/15075/2021	HARA PRASAD SENAPATI-MP	ANKITA MUKHERJI
149	6615/2021 WP(C)/15078/2021	BINAPANI SWAIN-MP	PRAFULLA KUMAR RATH
150	6616/2021 WP(C)/15079/2021	SANJAY KUMAR MISHRA-MP	ANJAN KUMAR BISWAL
151	6617/2021 WP(C)/37242/2020	RASMITA BEHERA-MP	KRISHNA CHANDRA SAHU
152	6618/2021	RAMAKANTA PRADHAN-MP	SUBASH CHANDRA PRADHAN

153	WP(C)/15081/2021 33/2021 FA/170/1980	KULAMANI-MP	BISWAMBAR MOHANTY
154	197/2021 FAO/358/2010	KRUSHNA DALEI-MP	RAKESH KUMAR DAS
155	200/2021 FAO/358/2010	KRUSHNA DALEI-MP	
156	580/2021 ABLAPL/2188/2021	ABHAYA MANDHATA-MP	
157	581/2021 ABLAPL/5273/2020	SWETA KUMAR BEHERA-MP	
158	582/2021 ABLAPL/9887/2020	MOMIN @MAMIN KHAN-MP	
159	583/2021 ABLAPL/17692/2019	UMESH @ RAMESH @ GAUNTIA NAIK-MP	
160	688/2021 CRLMC/312/2021	ULLASH KABU-MP	
161	692/2021 CRLMC/856/2020	SANTOSH RAY-MP	
162	699/2021 CRLMC/788/2020	DEBENDRA BAG-MP	ABHIJIT DAS
163	6539/2021 WP(C)/11186/2018	STATE OF ODISHA-MP	
164	6562/2021 WP(C)/12284/2021	SRIKANTA JENA-MP	
165	6597/2021 WP(C)/36399/2020	M/S. SPECIMEN HOLDING LTD,-MP	
166	6603/2021 WP(C)/12845/2021	SOUMYA RANJAN MISHRA-MP	